

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal Diary No(s). 26980/2015

M/S. AGMOTEX LTD.

Appellant(s)

VERSUS

COMMISSIONER OF CUSTOMS AND CENTRAL EXCISE.

Respondent(s)

(with appln. (s) for condonation of delay in filing appeal.)

Date : 01/10/2015 This appeal was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE AMITAVA ROY

For Appellant(s)

Mr. Pankaj Bhatia, Adv.
Mr. Vivek Chaudhary, Adv.
Ms. Bharti Tyagi, Adv.
Ms. Vishali Dixit, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice limited to the question as to
why the appeal be not remanded back to the High
Court for a fresh disposal.(Neetu Khajuria)
Sr.P.A.(Vinod Kulvi)
Assistant Registrar

Signature Not Verified

Digitally signed by
NEETU KHAJURIA
Date: 2015.10.01
17:01:53 IST
Reason: